

- (ii) Need to equip Haryana Police with sophisticated equipment and deploy more Central Reserve Police Force Companies in Haryana, Specially in the districts bordering Punjab, to combat terrorism

**KUMARI SELJA (Sirsa):** The increasing terrorist activities in Haryana are a matter of serious concern. My constituency i.e. Sirsa is most affected as it is bordering Punjab. Recently, terrorists killed nine innocent people in Sirsa and injured many more on the 9th of this month. One Sikh youth of 20 was the only one who faced them bravely and grappled with one terrorist, forcing his gun skywards, thus saving many lives. Another terrorist then pumped many bullets into his body killing him on the spot. I would request the Government to give a suitable award to him posthumously, for the extraordinary valour displayed by him.

The Haryana Government has already announced an ex-gratia payment of rupees one lakh and employment to one person in the family of those killed.

I would also request the Central Government to give more sophisticated equipment to Haryana Police and deploy more CRPF companies in Haryana especially in the districts bordering Punjab, so as to combat the stepped-up terrorist activities in the area more effectively.

- (iii) Need to give clearance to proposed dam on river Venna at Mahabaleshwar - Panchgani Hill station complex for providing adequate drinking water to Mahabaleshwar, Maharashtra

**SHRI PRITHVIRAJ D. CHAVAN (Karad):** The Mahabaleshwar Panchgani hill station complex in Satara district is one of the most popular tourist resorts in Maharashtra. It is also a major educational centre.

A small dam on the river Venna has provided drinking water to the area for over fifty years. However, due to increase in population, now, there is an acute shortage of drinking water and due to this tourism is badly affected. The State Government have proposed a new dam on the river Venna, slightly downstream from the existing dam. The new dam will create a larger reservoir and provide adequate drinking water to Mahabaleshwar for many more years. But the proposed lake submerges about 28 hectares of forest land and needs clearance under the Conservation of Forest Act.

The Maharashtra Government had submitted the proposal to the Centre on 25 May, 1987, but it is still awaiting clearance. The State Government have promised compensatory afforestation. I request the Environment and Forest Minister to coordinate all the agencies and grant clearance to the above project.

- (iv) Need for early completion of Mangalore Refinery and Petrochemicals Project, Karnataka

**SHRIMATI BASAVA RAJESWARI (Bellary):** The establishment of the Mangalore Refinery and Petrochemicals Project was cleared by the Planning Commission more than 5 years ago, but it has been delayed for one reason or the other. The Government of India in 1987 had approved the project to be set up in the joint sector.

The State Government have agreed to provide all assistance and support requested for by the project authorities. The new Company has committed funds of a sizeable order on DPR only because of the assurances held out by Government of India quite some time back in regard to an integrated project comprising a small size refinery (as against the bigger one for Karnal) with an adjunct petro-chemicals.

Sir, our current apprehension is that any delay at this stage in the issue of a letter of intent to project authorities will not only lead

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to avoidable cost overruns but may lead to losing the grip of project authorities. Hence, formal clearance should not await submission of DPR.

Therefore, I appeal to the Government that an immediate decision may be taken in this regard and all other formalities completed within the stipulated period of time.

- (v) **Need to devise new techniques to protect forest wealth from fire**

[*Translation*]

SHRIMATI BHAVNA CHIKHALIA (Junagarh): Mr. Chairman, Sir, the afforestation programme is being implemented all over the country to maintain ecological balance. Efforts are also being made to increase Forest Wealth. It is a good thing but alongwith this it is also necessary first to organise these programmes properly and pay proper attention on their maintenance and protection.

The Forest Wealth is in abundance in our country. The Forests are being cut and burnt but we do not have any scheme to protect them. There are very large and dense forest in Saurashtra in my constituency Junagarh where lions are found and domestic and foreign tourists come there to see them but there is not scheme to protect these forests. Whenever fire breaks out in this forest, it continues to burn and spread for days together but no measure is taken to protect the forests from fire. This has resulted in loss of forest Wealth. It has now been reduced to half and I feel if the latest measure and modern technique are not adopted to protect the forest it will be destroyed. So I appeal to the Government to find and adopt modern measures of modern technique not only to protect forest wealth of Junagarh but of the whole country.

- (vi) **Need to re-introduce a regular air service from Rajkot to Delhi**

SHRI CHANDRESH PATEL (Jamnagar): Mr. Chairman, Sir, there is no direct air service, from Junagarh, Porebunder, Jamnagar, Amreli, Rajkot, Surendra Nagar Parliamentary Constituencies of Saurashtra region in Gujarat, to Delhi. Earlier there was a daily air service from Rajkot but it was discontinued later on.

If a daily air service is started from Rajkot to Delhi, all the above mentioned constituencies and districts will be benefit thereby because Rajkot is in the Centre of all these places and one can catch the flight to Delhi with half an hour from one's respective place. MPs from these constituencies will be able to look after their parliamentary constituency properly, if this facility is provided. Industries have spread in this area. It will benefit the businessmen and people working in industry not only to reach Delhi but also northern India.

You need not to spend money because run way and other facilities are available in Rajkot as air service between Delhi and Rajkot was operating earlier also. So, we all M.Ps from Saurashtra region, people of the area demand that Rajkot-Delhi regular air service should be introduced.

- (vii) **Need to dispense with Freight equalisation policy to ensure rapid industrial development of Bihar**

SHRI CHHEDI PASWAN (Sasaram): The Freight equalisation policy and fixed royalty on mines are important factors. These factors are responsible for low progress of industrial development in Bihar. It is a fact that upto 1983 investment in industries in Bihar was Rs. 6000 crore more than the developed states like West Bengal, Gujarat, Tamilnadu, etc. But Bihar has not been able to achieve its due place in the industrial map of the country. Due to the freight equalisation